Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 4th day of April 2019

Contempt Petition No. 330/00115 of 2018

In

Original Application No. 330/00560 of 2018

Hon'ble Ms. Ajanta Dayalan, Member – A Hon'ble Mr. Rakesh Sagar Jain, Member – J

Laeeque Ahmed, S/o late Raees Ahmed, R/o 112 Opp. Near Loco Hospital, North Central Railway, Kanpur (UP). Presently posted as Office Superintendent Sub Divisional Hospital, North Central Railway, Kanpur UP.

...Applicant

By Adv: Shri S. Narain and Shri R.K. Dixit

VERSUS

- 1. Shri M.C. Chauhan, General Manager, North Central Railway, Allahabad 211010.
- 2. Shri Rajeev Kapoor, Chief Medical North Central Railway, Allahabad 211010.
- 3. Shri Amitabh, Divisional Railway Manager, North Central Railway, Allahabad 211001.
- 4. Shri Ashish Ranjan, Divisional Railway Manager (Personnel), North Central Railway, Allahabad 211001.
- 5. Shri P.K. Sardar, Chief Medical Superintendent Sub Divisional Hospital, North Central Railway, Kanpur.

...Respondents

By Adv: Shri P.K. Pandey

ORDER

By Hon'ble Ms. Ajanta Dayalan, Member - A

Heard Shri S. Narain, learned counsel for the applicant and Shri P.K. Pandey, learned counsel for the respondents.

2. Learned counsel for the respondents submits that in compliance of the order of this Tribunal dated 09.10.2018, the applicant has already joined as Office Superintendent at Sub Divisional Hospital, Kanpur and arrears of salary has also been paid to the applicant vide order dated 28.11.2018 (Annexure No. 2 to the affidavit of compliance).

- 3. Learned counsel for the applicant does not dispute the averments made in the affidavit of compliance.
- 4. In view of the statement made by the respondents' counsel the present contempt petition is dismissed. Notices issued to the respondents are discharged.

(Rakesh Sagar Jain) Member (J) (**Ajanta Dayalan**) Member (A)

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